

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 23-04-2019

Court – 1

| Sl. No | Case No. | Parties | Counsel for Parties | Next Hearing Date |
|--------|--|--|--|-------------------|
| 1 | Application No.68 of 2016(SZ) | Mr.P.S.Ramulu, Gudiyatham Taluk, Vellore Dist. Vs The State of Tamil Nadu, Rep by its Secretary, Environment & Forest, Chennai and 9 others | M/s.R.Prabakar Counsel for Applicant M/s E.Manoharan for R1, R4 , R5 & R6 ,R7 M/s.Azhagam Perumal for R2 & R3 M/s. Ramesh Kumar for R8 & R9 M/s.McGan Law Firm for R10 | 28-05-2019 |
| 2 | M.A.No.103 of 2017 (SZ) IN Application No.26 of 2016(SZ) Application No.26 of 2016(SZ) | Disha-A Life School and P.K.D College of Education Rep. by its Kullakapalayam Pirivu, Pollachi and 6 others Vs The State of Tamilnadu Rep by its Director Dept of Environment & Forest, Chennai and others Disha-A Life School and P.K.D College of Education Rep. by its Kullakapalayam Pirivu, Pollachi and 6 others Vs The State of Tamilnadu Rep by its Director Dept of Environment & Forest, Chennai and others | M/s.N.L.Rajah Counsel for Applicant M/s.E.Manoharan for R1 M/s. H.yasmeen Ali for R2 & R3 Mr. R. Bharath kumar for R4 & R5 M/s.N.L.Rajah Counsel for Applicant M/s.E.Manoharan for R1 M/s. H.yasmeen Ali for R2 & R3 Mr. R. Bharath kumar for R4 & R5 | 28-05-2019 |

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| 3 | Application No. 50 of 2016 (SZ) | S.Paul Raj Kayalpattinam, Thiruchendhur Taluk. Vs The Commissioner, Kayalpattinam Municipality, Tuticorin District & another | M/s.Yogeshwaran .A Counsel for Applicant M/s.Abdul Saleem for R1 M/s.S.Azhagam Perumal for R2 | 28-05-2019 |
| 4 | Appeal No. 124 of 2016 (SZ) | Samata, Rep. by its R. Ravi, Vizakhapatnam Vs The Union of India, Through the Secretary, MoEF & CC, New Delhi and 2 others | M/s. Ritwick Dutta, Counsel for Appellant M/s. M.Sumathi for R1 Mr. T.Sai Krishnan for R2 M/s. A.Ramesh Kumar for R3 | 28-05-2019 |
| 5 | Appeal No.146 of 2016 (SZ) | System Alloys Rep., by its Managing Partner, Bangalore Vs Karnataka State Pollution Control Board, Rep., by its Member Secretary and 5 others | M/s.Gunasekaran Associates Counsel for Appellant M/s. R.Thirunavukarasu For R1 Mr. Devaraj Ashok for R2 to R4 | 28-05-2019 |
| 6 | Appeal No.85 of 2017(SZ) | Hindustan Petroleum Corporation Limited, Rep.,by its Chief Regional Manager, Chennai Vs Tamil Nadu Pollution Control Board, Rep.,by its Chairman, Chennai and 3 others | M/s. King & Partridge M.Vijayan Counsel for Appellant M/s. Rita Chandrasekar for R1 & R2 M/s. Babu Muthumeeran for R4 | 28-05-2019 |

Court – 2

| Sl. No | Case No. | Parties | Counsel for Parties | Next Hearing Date |
|--------|--------------------------------|--|--|-------------------|
| 7 | Application No.47 of 2016 (SZ) | Tirumalasetti Srinivas, Pattiseema, West Godavari Dist., Andhra Pradesh Vs Government of India, MoEF & CC, Rep. by its secretary, New Delhi and others | M/s. A.Santosh Kumar Counsel for Applicant M/s.G.M. Syed Nurullah Sheriff for R1 M/s. H.Yasmeen Ali for R2 to R5 | 28-05-2019 |

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| 8 | Application No. 259 of 2016(SZ) | Mr.Sakeer Malappurama District Kerala State – 679 583 Vs State of Kerala Rep., by its Secretary, Fisheries and Port Department, Government Secretariat, Thiruvananthapuram, Kerala State and 5 others | M/s. P.Deepak Counsel for Applicant M/s.E.K.Kumaresan for R1,R2 & R3 M/s.Me.Saraswathy for R4 M/s.Vidhyalakshnmi vipin for R5 M/s. Rema Smirithi for R6 | 28-05-2019 |
| 9 | Application No.135 of 2016(SZ) | Dr.C.K Sreedharan, IFS (Rtd), Manapakkam, Chennai Vs Secretary to Government, Public Works Department, Government of Tamil Nadu, Chennai and 3 others | M/s. M.Chandrasekaran Counsel for Applicant M/s.E.Manoharan for R1, R2 M/s. H.Yasmeen Ali for R3 M/s. G.Karthikeyan for R4 | 28-05-2019 |

For further details, please log on to our website www.greentribunal.gov.in

Registrar